

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.74/(MAH)/2014
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

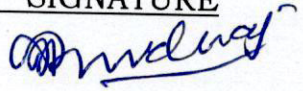
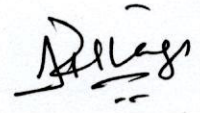
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES: Shri Vikram Naharwar

V/s.
M/s. Amsar Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	M. S. BHARDWAJ s/u V.P. Keshma	Advocate for Petitioner	
2.	Anushakti Daware Abhay Itagi i/b M.V. Kini & Co. Aash Mishra	Advocate for Respondent	

ORDER

C.P. No. 74/397-398/CLB/MB/2014

Ld. Counsel for both sides are present.

At the request of both the parties, list this matter for hearing on 25th January, 2017.

sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 23.11.2016